## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 06 OF 2017**

Dated: 16<sup>th</sup> May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Punjab State Power Corporation Ltd. .... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission .... Respondent(s)

& Ors.

Counsel for the Appellant(s): Mr. Anand K. Ganesan

Ms. Neha Garg Ms. Rhea Luthra

Counsel for the Respondent(s): Mr. Sakesh Kumar for R-1

Mr. Aditya Grover for R-2

Mr. Sanjay Sen, Sr. Adv. Mr. Prayeen Kumar for R-3

## <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for further hearing on <u>07.08.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk